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SLP(C)No. 5174 OF 2003
ITEM No.36

Court No. 3

SECTION XI
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5174/2003

(From the judgement and order dated 11/10/2002 in CMWP 7686/91
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ANR.

Petitioner (s)

VERSUS

SHIV NARAIN UPADHYAY

Respondent (s)

(With prayer for interim relief)

Date : 01/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)

Mr.Subodh Markandeya,Sr.Adv.,

Mr. Ashok K. Srivastava,Adv.

For Respondent (s)

Mr. Varinder Kumar Sharma,Adv. (N/P)

UPON hearing counsel the Court made the following
O R D E R

Even on second call none appears for the respondent.

Leave granted.

Operation of the impugned order is stayed pending appeal.

(Vijay Kumar Sharma)(Janki Bhatia)
AR-Cum-PS to Hon.Judge Court Master